introduce the Bill. ...(Interruptions)... We have already moved ahead. ...(Interruptions)...

## The University Grants Commission (Amendment) Bill, 2024

DR. JOHN BRITTAS: Sir, I move for leave to introduce a Bill further to amend the University Grants Commission Act, 1956 to fortify the principles of co-operative federalism in the domain of education and to import legislative lucidity for ensuring coherence and consistency with constitutional principles in the interplay between UGC regulations and State laws.

MR. DEPUTY CHAIRMAN: You have to move the Bill.

DR. JOHN BRITTAS (Kerala): Sir, I move for leave to introduce a Bill further to amend the University Grants Commission Act, 1956.

MR. DEPUTY CHAIRMAN: The question is that leave be granted to introduce the Bill. ...(Interruptions)... प्लीज़, आपस में बात न करें। ...(व्यवधान)... सीट पर बैठकर आपस में बात न करें। ...(व्यवधान)... मैं आप सबसे आग्रह कर रहा हूँ कि डा.जॉन ब्रिटास का दूसरा बिल है, let us move further. आपस में कोई बात नहीं। ...(व्यवधान)...

The question was put and the motion was adopted.

DR. JOHN BRITTAS: Sir, I introduce the Bill.

## The Citizenship (Amendment) Bill, 2024

SHRI SANDOSH KUMAR P (Kerala): Sir, I move for leave to introduce a Bill further to amend the Citizenship Act, 1955.

The question was put and the motion was adopted.

SHRI SANDOSH KUMAR P: Sir, I introduce the Bill.

The National Commission for the Preservation of Endangered Languages Bill, 2024